

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1875
ANSWERED ON:17.07.2009
PAYMENT OF SERVICE TAX
Joshi Shri Pralhad Venkatesh

Will the Minister of FINANCE be pleased to state:

- (a) the details of taxes outstanding against domestic/foreign companies working the country;
- (b) whether the Government has served any kind of notice to such company; and
- (c) if so, the details thereof alongwith the action taken by the Government against each such companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): The total outstanding demand (Arrear+Current) in respect of direct taxes against domestic /foreign companies working in the country up to March 2009 is Rs. 66942 crore.As regards indirect taxes, the data of overall outstanding taxes alone is being maintained, and the details of outstanding taxes against domestic/ foreign companies are not separately maintained.Total amount of outstanding indirect taxes as on 31.5.2009 is as under:

| | | |
|----------------|---|-------------------|
| Central Excise | : | Rs.23464.29 crore |
| Customs | : | Rs.7459.27 crore |
| Service Tax | : | Rs.4822.11 crore |
| Total | : | Rs.35745.67 crore |

(b) & (c): Where action to recover tax dues is taken by attachment of bank account/immovable property, a notice is first issued to the defaulter as per the procedure prescribed by statute. Other measures being taken to expedite recovery of outstanding tax dues include monitoring by a Task Force, requesting Appellate authorities to expeditiously decide the appeals and to vacate stay applications etc.